

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA NO. 75/97

Dt. of the Order 5.2.2002

Present: Hon'ble Shri B.P. Singh, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

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BIPLAB MALLICK

-VS-

D/O POST

For the Applicant : None

For the respondents: Mr. S.P. Kar, Counsel

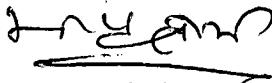
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ORDER

1. Learned counsel for the applicant was not present even on the second call. From the records it is clear that the learned counsel for the applicant was not present ~~on~~ ^{on} during the last nine dates. It appears he is not interested in pursuing the case. The case is dismissed for default.

2. Mr. S.P. Kar, learned counsel for the respondents present.


Member (J)


Member (A)

mb.